

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Review Petition No. 11/2012**

**in  
Petition No. 282/2009**

**Coram: Dr. Pramod Deo, Chairperson  
Shri S.Jayaraman, Member  
Shri V.S.Verma, Member  
Shri M.Deena Dayalan, Member**

**Date of Hearing: 28.6.2012**

**Date of Order: 9.8.2012**

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**IN THE MATTER OF**

Revision of order dated 13.4.2012 in Petition No.282/2009 regarding determination of generation tariff for Kahalgaon Super Thermal Power Station, Stage-II (3 x 500 MW) for the period from 1.4.2009 to 31.3.2014.

**AND**

**IN THE MATTER OF**

NTPC Ltd

...Petitioner

Vs

1. West Bengal State Electricity Distribution Company Ltd, Kolkata
  2. Bihar State Electricity Board, Patna
  3. Jharkhand State Electricity Board, Ranchi
  4. Grid Corporation of Orissa Ltd., Bhubaneswar
  5. Power Department, Govt. of Sikkim, Gangtok
  6. Madhya Pradesh Power Trading Ltd., Jabalpur
  7. Maharashtra State Electricity Distribution Company Ltd., Mumbai
  8. Gujarat Urja Vikas Nigam Limited, Baroda
  9. Uttar Pradesh Power Corporation Ltd, Lucknow
  10. Power Development Department, Govt. of J&K, Srinagar
  11. Power Department, Union Territory of Chandigarh, Chandigarh
  12. Punjab State Electricity Board, Patiala
  13. Himachal Pradesh State Electricity Board, Shimla
  14. Jaipur Vidyut Vitaran Nigam Ltd, Jaipur
  15. Ajmer Vidyut Vitaran Nigam Ltd, Ajmer
  16. Jodhpur Vidyut Vitaran Nigam Ltd, Jodhpur
  17. Chhattisgarh State Power Trading Company Ltd, Raipur
  18. Haryana Power Purchase Centre, Haryana
  19. BSES-Rajdhani Power Ltd, New Delhi
  20. BSES-Yamuna Power Ltd, New Delhi
  21. North Delhi Power Ltd, Delhi
  22. Uttarakhand Power Corporation Ltd, Dehradun
  23. Electricity Department, Administration of Dadra and Nagar Haveli, Silvassa
  24. Electricity Department, Administration of Daman & Diu, Daman
- ....Respondents**

**Parties Present**

1. Shri Ajay Dua, NTPC
2. Shri Rohit Chhabra, NTPC
3. Shri I.Uppal, NTPC
4. Shri Navneet Goel, NTPC

**ORDER**

This application for review has been filed by NTPC, the petitioner herein, against the order of the Commission dated 13.4.2012 in Petition No.282/2009 pertaining to the determination of generation tariff in respect of Kahalgaon Super Thermal Power Station (3 x 500 MW) (hereinafter referred to as 'the generating station') for the period 2009-14. Aggrieved by the said order, the petitioner has sought review as under:

*(i) To consider depreciation rate of software as 33.33% for the purpose of calculating weighted average depreciation rate;*

*(ii) To consider the rate of interest as indicated in respect of the loans mentioned in para-7 of petition and repayment in case of Bond XXIV from 9.9.2011 for calculating the weighted average rate of interest on actual loan in Form-13.*

2. We have heard the representative of the petitioner, on admission. Review petition is admitted on the issue mentioned in sub para (i) above. As regards the issue mentioned in sub para (ii) of paragraph (1) above, the petitioner has submitted that the Commission while calculating the weighted average rate of interest on loans has inadvertently not considered repayment in case of Bond-XXIV and has considered a higher rate of interest in respect of some of the actual loans submitted by the petitioner. It has therefore been prayed that the error may be corrected and tariff revised accordingly. The matter has been examined. It is noticed that some arithmetical/clerical errors have occurred in the IDC calculations which has resulted in the errors as pointed out by the petitioner. The prayer of the petitioner is accepted and the arithmetical/clerical errors in the calculation of weighted average rate of interest on loan would be corrected and the revised calculations would be considered at the time of final disposal of this petition.

3. The petitioner is directed to serve copy of the application latest by 14.8.2012 along with a copy of this order on the respondents, who may file their reply by 24.8.2012 with advance copy to the petitioner. The petitioner may file its rejoinder, if any, latest by 30.8.2012.

4. Matter to be listed for hearing on 4.9.2012

**Sd/-**  
[M.DEENA DAYALAN]  
MEMBER

**Sd/-**  
[V.S.VERMA]  
MEMBER

**Sd/-**  
[S.JAYARAMAN]  
MEMBER

**Sd/-**  
[DR.PRAMOD DEO]  
CHAIRPERSON